

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 5656  
TO BE ANSWERED ON 7<sup>th</sup> APRIL, 2017**

**SMOKING IN PROHIBITED/ PUBLIC PLACES**

**5656. SHRI PINAKI MISRA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the consumption of tobacco, tobacco products and smoking has been banned in public places but is not being implemented effectively;
- (b) if so, the details and the reasons therefor;
- (c) the number of people fined for smoking in prohibited/ public places during the last three years and the current year, State/UT-wise;
- (d) whether the Government proposes to create a special force for monitoring such violations under the Swachh/Swasth Bharat Mission in order to enhance the general health of the public; and
- (e) if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) & (b): As per Section-4 of the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA, 2003), “No person shall smoke in any public place, provided that in a hotel having thirty rooms or a restaurant having seating capacity of thirty persons or more and in the airports, a separate provision for smoking area or space may be made”.

The reports received periodically from States/Union Territories (since the onus of enforcing various provisions of the COTPA, 2003 & Rules made thereunder, primarily lies with them) suggest that the same is being implemented effectively.

(c): As per the information received from the States/Union Territories, number of violation/people fined under the COTPA, 2003 during April, 2013 to March, 2017 is 12,74,638. The State/UT-wise list is enclosed at **Annexure**.

(d) & (e): No such proposal is under the consideration of this Ministry.

**Status of the number of people fined/challaned and amount collected under Section-4 of the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA, 2003)**

**As per the information received from the States/Union Territories for the period from April, 2013 to March, 2017**

States	2013-14		2014-15		2015-16		2016-17	
	Number of persons fined	Amount collected (in Rs.)	Number of persons fined	Amount collected (in Rs.)	Number of persons fined	Amount collected (in Rs.)	Number of persons fined	Amount collected (in Rs.)
Arunachal Pradesh	-	-	-	-	11	2200	-	-
Assam	118	15380	575	106550	1013	176878	271	67890
Bihar	439	48395	1107	180830	1143	190275	1847	279435
Daman and Diu	-	-	-	-	-	-	-	-
Goa	579	73165	1862	212735	4028	807950	2459	479300
Gujarat	7321	394426	11360	616205	27685	1676073	53483	3997025
Jammu and Kashmir	12789	126110	-	-	21131	1812610	18136	1503520
Jharkhand	0	0	0	0	0	0	13	1265
Karnataka	34426	4253830	127163	15972122	149519	20945363	146832	16051276
Kerala	57937	8480750	90396	16638400	162151	31331300	134906	27266600
Manipur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
Meghalaya	-	-	-	-	-	-	-	-
Mizoram	689	46,285	586	47,911	745	61,700	961	66,360
Nagaland	-	-	339	64,260	126	26,022	154	30,060
Puducherry	-	-	-	-	-	-	-	-
Uttar Pradesh	159	13230	657	82572	9378	1134363	2250	198096
Uttarakhand	29	2110	2650	79230	699	53315	731	99650
Delhi	*3372	*160290	2677	*298760	902	*155660	2010	*713150
Punjab	*24463	*1389076	*25247	*1384998	*20910	*1216314	*25255	*1386717
Odisha #	7907	666900	6385	558660	4201	393592	5542	520480
Andhra Pradesh #	24112	1538243	0	0	1569	191190		
Madhya Pradesh #	140	14170	0	0	0	0		
Maharashtra #	0	0	0	0	0	0		
Rajasthan #	1534	140288	5330	618419	0	0		
Sikkim #	19	950	0	0	215	30700		
Tamil Nadu #	3857	516000	18138	2297890	0	0		
Tripura #	0	0	0	0	0	0		
West Bengal #	0	0	0	0	0	0		
<b>Total</b>	<b>152055</b>	<b>16330232</b>	<b>269225</b>	<b>37475784</b>	<b>384516</b>	<b>58833531</b>	<b>369595</b>	<b>50560957</b>

<b>Grand Total</b>	<b>No. of Violations:</b>	12,74,638
	<b>Total Challan Collected (in Rs.):</b>	16,99,05,469

\* Total number of persons fined/amount collected under Section-4 and Section-6 of COTPA, 2003 collectively.

# Total number of persons fined/amount collected under various Sections including Section-4 of COTPA, 2003 (upto September, 2015, except for Odisha).